

**NATIONAL COMPANY LAW TRIBUNAL    ITEM NO : 22  
ALLAHABAD BENCH**

**CA NO.172/2019 IN CP NO.(IB)322/ALD/2018**

**ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.02.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.**

**NAME OF THE COMPANY : MRS. ANITA NIRULA & ANR. V/S PIYUSH SHELTERS INDIA PVT. LTD.**

**SECTION : 60(5) IBC**

---

**PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)**

**COUNSEL FOR PETITIONER : SH. R.V. MISHRA, ADV.**

**COUNSEL FOR RESPONDENT : SH. PRADEEP SINGH SISODIA, SH. ABHINAV GAUR & DR. RAM KUMAR MISHRA, PCMA**

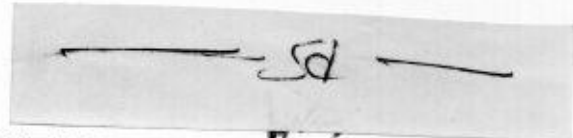
---

**CA NO.172/2019 IN CP NO.(IB)322/ALD/2018**

The matter was taken up today through Video Conferencing.

Heard Sh. R.V. Mishra, Advocate for the Applicant, Sh. Pradeep Singh Sisodia, Advocate, Sh. Abhinav Gaur, Advocate and Dr. Ram Kumar Mishra, PCMA for the Respondent, through video conferencing.

As prayed, put up on 15<sup>th</sup> March, 2021 for arguments before the Regular Court/ through Video Conferencing.



**JUSTICE RAJESH DAYAL KHARE  
(MEMBER JUDICIAL)**

**Dated : 23.02.2021**

*Typed by :  
Md. Zaid  
(Stenographer)*